

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
STARRED QUESTION No. 68
TO BE ANSWERED ON 07.02.2025**

Promotion of AYUSH Services

†*68 Shri Anil Firojiya:

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government is formulating any special scheme to promote AYUSH services in the rural and backward areas and integrate them with modern healthcare services;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to ensure the quality of AYUSH products along with the action being taken to check the fake products;
- (d) whether the Government is working on any special scheme or drive to bring global recognition to Ayurveda, Yoga and other traditional Indian medicine systems; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) to (e) A Statement is laid on the Table of the House.

The Statement referred in reply to Lok Sabha Starred Question No. 68 for 07.02.2025

(a) & (b) Ministry of Ayush is already implementing Centrally Sponsored Scheme of National Ayush Mission through State/UT Governments for overall development & promotion of Ayush services in the country including rural and backward areas and supporting their efforts to promote and integrate traditional Indian systems of medicine, such as Ayurveda, Naturopathy, Unani, Siddha and Homoeopathy, into the mainstream healthcare system. Government of India has adopted a strategy of Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling the choice to the patients for different systems of medicines under a single window. The engagement of Ayush doctors/ paramedics and their training is being supported by the Ministry of Health & Family Welfare under National Health Mission (NHM), while the support for Ayush infrastructure, equipment/ furniture and medicines is being provided by the Ministry of Ayush under National Ayush Mission (NAM), as shared responsibilities.

The NAM inter-alia makes provision for following activities:

- (i) Operationalization of Ayush Health & Wellness Centres (AHWCs) now renamed as Ayushman Arogya Mandir (Ayush).
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)
- (iii) Upgradation of existing standalone Government Ayush Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/ Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation) /Construction of building to establish new Ayush Dispensary
- (v) Setting up of 10/30/50 bedded integrated Ayush Hospitals
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals
- (vii) Ayush Public Health Programs
- (viii) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector.
- (ix) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions/add on PG/ Pharmacy/Para-Medical Courses.

Further, the Ministry is also implementing the Central Sector Scheme for Promotion of Information Education and Communication (IEC) in Ayush to create awareness regarding Ayush Systems of Medicine including Ayurveda, Yoga & Naturopathy. This aims to reach out to all sections of the population across the country. This scheme provides assistance for organizing National/State Arogya Fairs, Yoga Fests/Utsavs, Ayurveda Parvs, etc.

(c) Rule 158-B in the Drugs Rules, 1945 provides the regulatory guidelines for issue of license to manufacture Ayurvedic, Siddha, Unani medicines and Rule 85 (A to I) in the Drugs Rules, 1945 provides the regulatory guidelines for issue of license to manufacture Homoeopathy medicines. It is mandatory for the manufacturers to adhere to the prescribed requirements for licensing of manufacturing units & medicines including proof of safety & effectiveness, compliance with the Good Manufacturing Practices (GMP) as per Schedule T & Schedule M-I of the Drugs Rules, 1945 and quality standards of drugs given in the respective pharmacopoeia.

Drug Inspectors collect medicine samples regularly from industries and Markets and sent to State DTL for testing and take further necessary action on the basis of such test reports.

Pharmacovigilance Program for Ayurveda, Siddha, Unani, and Homoeopathy (ASU & H) Drugs has been established under the Central Sector Scheme of Ayush Oushadi Gunvatta evum Uttapadan Samvardhan Yojana (AOGUSY) of Ministry of Ayush. A three tier structure functional since 2018 comprising of a National Pharmacovigilance Co-ordination Centre (NPvCC), Five Intermediary Pharmacovigilance Centres (IPvCs) and Ninety-nine Peripheral Pharmacovigilance Centres (PPvCs) is established across the country. All India Institute of Ayurveda (AIIA), New Delhi under Ministry of Ayush is the National Pharmacovigilance Co-ordination Centre (NPvCC) for the implementation of the National Pharmacovigilance program for Ayurveda, Siddha, Unani & Homoeopathy drugs. The vision of the program is to improve patient safety in Indian population by monitoring the drug safety in ASU & H drugs by inculcating the reporting culture of Suspected Adverse Drug Reactions, keeping surveillance of misleading advertisements appearing in print and electronic media also the awareness events are being regularly organized across the country to generate awareness regarding the Ayush therapeutic approaches and educate about the systematic use of Ayush drugs in healthcare professionals.

(d) & (e) Ministry of Ayush has a Central Sector Scheme for Promotion of International Cooperation for Ayush. Under this scheme the Ministry provides support to Indian Ayush drug Manufacturers/ Ayush global Service providers to give boost to the export of Ayush products and services; facilitates the International promotion, development and recognition of Ayush systems of medicine; foster interaction of stakeholders and market development of Ayush at international level; promote academics and research through the establishment of Ayush Academic Chairs in foreign countries and holding training workshop/symposiums for promoting and strengthening awareness and interest about Ayush Systems of Medicine at international level.

Ministry of Ayush is the nodal Ministry for observation of the International Day of Yoga (IDY) every year. IDY observation is focused on a Mass Yoga demonstration based on Common Yoga Protocol (CYP) which is publicly available on the Yoga Portal (yoga.ayush.gov.in). The tenth International Day of Yoga (IDY) was celebrated across the world on June 21, 2024, with the objective of highlighting the importance of yoga in serving humanity. This year's IDY theme was 'Yoga for Self and Society'.
